

LOK SABHA

UNSTARRED QUESTION No. 205  
TO BE ANSWERED ON 19.07.2021

**Promotion of CNG/PNG**

205. SHRI HEMANT SRIRAM PATIL:  
SHRI GOPAL JEE THAKUR:  
SHRI UPENDRA SINGH RAWAT:  
DR. ALOK KUMAR SUMAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to promote CNG/PNG to control the pollution, if so, the names of the States where CNG/PNG have been provided till date and the names of the cities where CNG/PNG are likely to be introduced in near future, city-wise and district-wise especially in Uttar Pradesh, Maharashtra and Bihar;
- (b) the number of factories producing biodiesel that are registered in Bihar along with the names of the districts;
- (c) whether any CNG/PNG project has been launched or proposed to be launched in Barabanki and Lucknow in Uttar Pradesh, Gopalganj district of Bihar, if so, the details thereof along with the timeframe by which the CNG/PNG project is proposed to be extended to the Gopalganj district and whether the said project is being delayed and if so, the reasons therefor;
- (d) whether the Government has any scheme to lay a LPG gas pipeline in Gopalganj and Darbhanga districts of Bihar, if so, the details thereof; and
- (e) whether the Government proposes to open CNG/PNG centres in Nanded, Hingoli and Yavatmal of Maharashtra and Darbhanga in Bihar, if so, the details thereof along with the time by which it is likely to be opened?;

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री  
(श्रीरामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) Government has taken a series of decisions to promote use of CNG and PNG. Development of City Gas Distribution (CGD) networks supports the availability and accessibility of natural gas in form of Piped Natural Gas (PNG) to households, industrial uses and Compressed Natural Gas (CNG) for transportation uses. Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for developing of CGD network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. About 232 GAs covering 407 districts spread over 27 States/UTs including Bihar, Uttar Pradesh and Maharashtra have been allowed for the development of CGD networks. Details of GAs authorized in the state of Bihar, Maharashtra and Uttar Pradesh are given at **Annexure**. PNGRB webhosted public notice dated 04.02.2020 wherein a tentative list of 44 identified GAs to be covered under upcoming 11<sup>th</sup> CGD bidding round has been prepared which include cities of Bihar, Maharashtra and Uttar Pradesh.

(b) “Guidelines for sale of Biodiesel for blending with high speed diesel for transportation purposes-2019” have been issued by Ministry of Petroleum and Natural Gas vide Notification dated 30.04.2019. As per the Notification to avoid entry of unscrupulous biodiesel suppliers, a suitable registration system for biodiesel manufactures, suppliers and sellers will be devised at the State/UT Level.

(c) and (e) PNGRB has authorized Green Gas Limited (GrGL) for development of CGD network in Lucknow GA on 15.03.2016. Further, under 10<sup>th</sup> CGD bidding round, PNGRB authorized Gonda and Barabanki districts GA to Torrent Gas Private Limited (TGPL) for development of CGD network. PNGRB is yet to authorize Gopalganj and Darbhanga districts of Bihar; Nanded, Hingoli and Yavatmal districts of Maharashtra for development of CGD network. However, Gopalganj, Darbhanga and Hingoli districts have been included in the tentative list of GAs under the proposed 11<sup>th</sup> CGD bidding round. Nanded and Yavatmal districts of Maharashtra will be covered for development of CGD network in future bidding rounds, based on the availability of natural gas pipeline/source and techno-commercial viability.

(d) IOCL has no plan to lay a LPG gas pipeline in Gopalganj and Darbhanga districts of Bihar.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 205 TO BE ANSWERED ON 19.07.2021 REGARDING PROMOTION OF CNG AND PNG****List of Geographical Areas covered till 10th CGD bidding round.**

Sl No.	State/UT	Geographical Areas
1.	Bihar	Aurangabad, Kaimur&Rohtas Districts, Begusarai District, Gaya &Nalanda Districts, Patna District, Araria, Purnia, Katihar and Kishanganj Districts, Arwal, Jehanabad, Bhojpur and Buxar Districts, Khagaria, Saharsa and Madhepura Districts, Lakhisarai, Munger and Bhagalpur Districts, Muzaffarpur, Vaishali, Saran and Samastipur District.
2.	Bihar and Jharkhand	Nawada and Koderma Districts, Sheikhpura, Jamui and Deoghar Districts.
3.	Maharashtra	Palgarh district & Thane Rural, Raigarh district (excluding area already authorized), Pune district (areas already authorized), Ratnagiri district, Solapur district, Kolhapur district, Ahmednagar& Aurangabad Districts, Latur&Osmanabad Districts, Sangli&Satara Districts, Sindhudurg District, Mumbai and Greater Mumbai, Pune city including Pimpri-Chinchwad and adjoining contiguous areas Hinjewadi, Chakan, Talegaon, Thane (Urban and adjoining Municipalities).
4.	Maharashtra & Gujarat	Valsad (Except areas already authorized), Dhule&Nashik Districts
5.	Uttar Pradesh	Mathura, Meerut, Allahabad, Jhansi, Saharanpur district, Bulandshahr (part) district, Baghpat district, Bulandshahr District (Except areas already authorized), Aligarh &Hathras Districts, Allahabad District (Except areas already authorized), Bhadohi&Kaushambi Districts, Amethi, Pratapgarh&Raebareli Districts; Auraiya, Kanpur Dehat&Etawah Districts; Faizabad&Sultanpur Districts; Gorakhpur, SantKabir Nagar &Kushinagar Districts; Meerut District (Except areas already authorized), Muzaffarnagar&Shamli Districts; Moradabad (Except areas already authorized) District; Unnao (Except areas already authorized) District, Varanasi district, Khurja, Moradabad, Bareilly, Kanpur, Agra, Lucknow, Ghaziabad &Hapur District, Azamgarh, Mau and Ballia Districts, Bareilly (Except area already authorized) District, Pilibhit and Rampur Districts; Basti and Ambedkarnagar Districts; Farrukhabad, Etah and Hardoi Districts; Gonda and Barabanki Districts; Jaunpur and Ghazipur Districts ; Kanpur (Except area already authorized) District, Fatehpur and Hamirpur Districts; Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts; Shahjahanpur and Budaun Districts; Firozabad TTZ, Gautambudh Nagar,
6.	Uttar Pradesh &Uttarakhand	Bijnor and Nainital Districts
7.	Madhya Pradesh & Uttar Pradesh	Jhansi (Except area already authorized) District, Bhind, Jalaun, Lalitpur and Datia Districts